(c) The Commission was appointed on the 15th October, 1977 and its present term is till 30th November, 1977. It is likely to submit its report to Government by 31st January 1978.

Nuclear Power Generating Plant in Andhra

1268. SHRI G. S. REDDY: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether there is any proposal to have a nuclear power generating plant in Andhra Pradesh; and

(b) if so, details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The Committee appointed by Government for the selection of suitable sites for the setting up of nuclear power stations has examined a number of sites in the Southern Electricity Region of which Andhra Pradesh forms a part. The Committee's report is under consideration of Government.

बहुराष्ट्रीय औद्योगिक फर्मों द्वारा बिजली का उत्पादन

1269. श्री चतुर्भुज : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार देश में बहुराष्ट्रीय औद्योगिक फर्मों द्वारा उपभोक्ता वस्तुओं के उत्पादन पर प्रतिबन्ध लगाकर उन्हें बिजली का उत्पादन करने पर जोर देने का है ; और

(ख) यदि हां, तो ऐसी फर्मों के नाम क्या हैं जिन से इस सम्बन्ध में सम्पर्क किया गया है तथा उन फर्मों की इस पर क्या प्रतिक्रिया है ?

उद्योग मंत्री (श्री जार्ज फर्नांडिस) : (क) इस प्रकार का कोई भी प्रस्ताव सरकार के विचाराधीन नहीं है ।

(ख) प्रश्न ही नही उठता ।

Conversion of Radio Relay Station, Sangli into Fullfledged Station

1270. SHRI ANNASAHEB GOTKHINDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received a representation from the Sangli Municipal Council, Maharashtra State, demanding the conversion of the Radio Relay Station at Sangli into a fullfledged Radio State; and

(b) if so, Government's reaction thereto?

THE MISISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). No, Sir. However, a proposal to convert the auxiliary centre at Sangli into a fullfledged programme originating station is already under consideration. For this purpose, a scheme for setting up permanent studies at Sangli has been included in the Draft Rolling Plan 1978-83. The implementation of the scheme will depend upon the approval of the Planning Commission.

आकाशवाणी और दूरदर्शन केन्द्र के समक्ष कांग्रेस कार्यकर्ताओं द्वारा प्रदर्शन

1271 श्री ईश्वर चौधरी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि धारा 144 लागू होने के बावजूद कुछ कांग्रेस कार्यकर्ताओं ने आकाशवाणी और दूरदर्शन केन्द्र के समक्ष प्रदर्शन किया था; और

(ख) यदि हां, तो इसके क्या कारण हैं और कानून और शान्ति भंग करने वाले ऐसे व्यक्तियों की गतिविधियों से निपटने के लिए सरकार क्या कार्यवाही कर रही है?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) और (ख). जी हां, श्रीमान् ।